

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 134
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt Ltd

....Appellant

Vs.

ROC & Another.

....Respondent

Order delivered on 23.08.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant

: Mr. Naveen Shree Pandey, C.S

For the ROC

: Mr. M. Yadubhushana Rao, AROC

For the IT

: Mr. Tushar Gupta, Adv. Sr. St. Counsel

ORDER

As per the order of the bench, matter adjourned to 13.09.2019 due to paucity of time.

**COURT OFFICER
(ASIM KUMAR PAL)**